

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - II

To

**The 2nd. Addl. District Judge (Fast Track Court) Srinagar
and Pulwama.**

No.: 11026-28/STs x Sts. Dated. 02-06-2016

**Subject:-Rajya Sabha Unstarred Question No. 745 for 29-04-2016 Fast
Track Courts.**

Sir,

In reference to this Registry's Letter No. **3581-88/Sts.**
Dated **27-04-2016** and No. **6400-2/Sts.** Dated **19-05-2016** regarding
the subject cited above that the requisite information is still awaited
from your side despite lapse of more than **Twelve** days.

In this connection, you are once again requested to
provide the said information to this Registry **today** positively
through return Tele-Fax No. **0194-2506639**. So, that we may able
to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent.**

Yours faithfully'

(Nissar Ahmad Malik)

Deputy Registrar

No. 11026-28/STs /Sts. Dated: 02-06-2016

Copy to :- ✓

Incharge NIC for uploading the same on the High Court official website.

Deputy Registrar